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ITEM NO.102  
[PART-HEARD]

COURT NO.8

SECTION II

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO(s). 942 OF 2006

STATE OF RAJASTHAN

Appellant (s)

VERSUS

BALVEER @ BALLI & ANR.

Respondent(s)

(With application for exemption from filing Official Translation)

Date: 07/02/2013 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.K. PATNAIK  
HON'BLE MRS. JUSTICE GYAN SUDHA MISRA

For Appellant(s) Dr. Manish Singhvi, AAG  
Mr. Amit Lubhaya, Adv.  
Mr. Milind Kumar, Adv.

For Respondent(s) Mr. K.B. Upadhyay, Adv.  
For RR No. 2 Mr. Rajesh Pathak, Adv.  
Mr. Pushkar Anand, Adv.  
Mr. S.R. Setia, Adv.

For RR No. 1 Mr. Ranbir Singh Yadav, Adv.

UPON hearing counsel the Court made the following  
O R D E R

Dr. Manish Singhvi, learned Additional Advocate General  
appearing for the State of Rajasthan resumed his submissions at  
2.25 p.m. and was on his legs when the Court rose for the day  
leaving the matter as Part-Heard.

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| COURT MASTER

[KALYANI GUPTA]

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| COURT MASTER

[SHARDA KAPOOR]

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